

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	Hearing	397/398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. Vivekananda 98454 28653	For Resp No. 8	S. Vivekananda

No representation for petitioner. No information about service of notice on R-4. Counsel for other respondents is present. He requested time to file objections on behalf of other respondents. Time extended finally to 19.07.2017. Counsel for R-8 is present. He reported that he has filed a memo to delete the name of R-8 since the loan was cleared by the 1st respondent company due to the Bank.

For hearing on the memo, Registry to list it on 19.07.2017.

MEMBER (J)

MEMBER (T)